

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 15

ANSWERED ON 20.07.2023

SHARING OF MAHI RIVER WATER

†15. SHRI DEVJI M. PATEL

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Mahi river water through Kadana dam can be easily made available to Jalore, Sirohi districts for irrigation and for drinking water purpose by extending Sujalam Suflam canal towards Rajasthan in compliance to Para No. 01 of agreement dated 10.1.1966 between the Government of Rajasthan and Government of Gujarat;
- (b) if so, the total estimated cost of the said project along with the current status thereof; and
- (c) the steps taken by the Government to commence the work under the said project?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

- (a) As per the Final Award of Narmada Water Dispute Tribunal (NWDT) notified in 1979, the proposal to allocate water of Narmada river to Mahi command was not agreed to.
- (b) & (c) Do not arise in view of response at (a).